

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3952
ANSWERED ON:20.12.2005
LAW TO PROTECT REFUGEES
Singh Shri Chandra Bhushan;Virendra Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal to frame a national law for the protection of refugees in the country;
- (b) if so, the details thereof alongwith the steps taken by the Government in this regard;
- (c) whether India had signed the 1967 Protocol:
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): Yes Sir.
- (b): Comments of concerned Government Agencies have been called for.
- (c): No Sir.
- (d) & (e): Do not arise.